

Indians expelled from USA

†2417. SHRI MAHENDRA SINGH MAHRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of Indians working in different cities of United States of America (USA), at present;
- (b) whether all these Indians have valid Visas;
- (c) if so, the number of Indians who have been expelled from various cities of USA;
- (d) whether Government has discussed this matter with USA Administration; and
- (e) if so, the issues on which talks were held?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) and (b) There are no authoritative figures available for the number of Indians working in different cities in the United States and whether they have valid visa. However, the estimated number of Overseas Indians in the US is 44,60,000. This includes 12,80,000 Non-Resident Indians and 31,80,000 Persons of Indian Origin.

(c) to (e) GOI remains engaged with the US Government on all issues that concern the safety, security and well being of Indian nationals in the US.

From time to time, Indian Embassy and Consulates in the U.S., upon the request of the U.S. authorities, facilitate repatriation of undocumented immigrants after their nationality verification. Since 2014, 576 undocumented Indian nationals have been issued travel documents to enable their safe return to India.

Hate crimes against Indians abroad

2418. SHRI BHUPENDER YADAV: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the steps taken by Government to tackle the issue of hate crimes against Indians abroad;
- (b) whether Government provides any compensation or any rehabilitation support to the families of such victims in India;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

† Original notice of the question was received in Hindi.